

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/191(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS VIBGYOR SHARE AND SECURITIES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

Mr. Chandan Mishra, Adv. : For RoC

**ORDER**

1. Ld. Counsel for RoC present.
2. Ld. Arguing Counsel for RoC Mr. Ajay Choubey is stated to be unwell. An adjournment is sought on his behalf.
3. Matter is adjourned to **13/3/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**